

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1499 of 2019**

**IN THE MATTER OF:**

**Partha Sadhan Bose**

**...Appellant**

**Versus**

**M/s. Sugesan Transport Pvt. Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant :**           **Mr. Pinaki Addy, Ms. Arpita Singh and Mr. Sailesh Kumar Gupta, Advocates**

**For Respondents :**       **Mr. Nithyaesh Natraj, Mr. Udian Sharma and Mr. Harpreet Singh Gupta, Advocates for 1<sup>st</sup> Respondent  
Mr. Shruti Agarwal and Mr. Saurabh Chaudhary, Advocates**

**O R D E R**

**21.01.2020**           Post the case 'for orders' on **4<sup>th</sup> February, 2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice Bansilal Bhat ]  
Member (Judicial)

[ Justice Anant Bijay Singh ]  
Member (Judicial)

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